

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3943  
ANSWERED ON:21.03.2013  
SETTING UP OF PCPIR IN KARNATAKA  
Pakirappa Shri S.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

(a) whether the Union Government has received any proposal from the Government of Karnataka for setting up of a Petroleum, Chemical and Petrochemical Invest Region (PCPIR) in the State.

(b) if so, the details thereof; and

(c) the time by which the said PCPIR is likely to be commissioned in Karnataka?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

(a to c) Yes, sir. The Government of Karnataka had earlier submitted a proposal to the Union Government for hosting a PCPIR at Mangalore within the Dakshina Kannada and Udupi Districts of Karnataka in August, 2007. The proposed PCPIR was to cover an area of 300 .00 sq kms., out of which the processing area was to occupy 120.51 sq kms. and the balance area would form the non-processing area. The proposal envisaged ONGC alongwith its group of companies as the Anchor Tenant and MRPL (a wholly owned subsidiary of ONGC), with its state of art grass root refinery located at Mangalore as the main anchor tenant. The views of the line Ministries/ Departments on the said proposal were forwarded to State Government in August, 2008. The State Government has not taken any further action on the proposal.